



High Court of Judicature at Allahabad

Office Memorandum

No- /Admin.G-II Section/Allahabad

Dated:

With reference to fax application dated 15.07.2013 of Sri Lokesh Kumar, Court Manager, to permit him to join on the post of Court Manager at District Court, Meerut, it is hereby informed that Hon'ble Court has permitted him to join at District Court, Meerut immediately.


Registrar General

Sri Lokesh Kumar,
S/o Sh. Krishan Chand,
H.No. 1660-C/43, Lance No. 3,
Madhuben Vihar Colony, Saharanpur-247001, U.P.

No- 10188 /Admin.G-II Section/Allahabad

Dated: 27-07-2013

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow.
5. The Registrar, High Court, Lucknow Bench, Lucknow.
6. The District Judge, Meerut.
7. The Joint Registrar (Services), High Court, Allahabad.
8. The Joint Registrar (Budget), High Court, Allahabad.
9. OSD (Computer), High Court, Allahabad with request to instruct the Section concerned to upload on the website of the Court.


26/7/13

Registrar General



High Court of Judicature at Allahabad

Office Memorandum

No- /Admin.G-II Section/Allahabad

Dated:

With reference to application dated 27.06.2013 of Sri Akhilesh Kumar Sagar, Court Manager, for grant of 45 days extension for joining on the post of Court Manager at District Court, Baghpat, it is hereby informed that Hon'ble Court has been pleased to extend the time of his joining as Court Manager at the place of his posting upto 23th August, 2013.


Registrar General

Sri Akhilesh Kumar Sagar

S/o Sri Harish Chandra,
Near Moradabad Times News paper,
Station Road, Budh Bazar,
Moradabad.

No- 10190 /Admin.G-II Section/Allahabad

Dated: 27-07-2013

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow.
5. The Registrar, High Court, Lucknow Bench, Lucknow.
6. The District Judge, Baghpat
7. The Joint Registrar (Services), High Court, Allahabad.
8. The Joint Registrar (Budget), High Court, Allahabad.
9. OSD (Computer), High Court, Allahabad with request to instruct the Section concerned to upload on the website of the Court.
10. Jila Basic Siksha Adhikari, Moradawad with reference to letter no. म०भो०यो०/3679-80/2013-14 dated 28-06-2013.


Registrar General



High Court of Judicature at Allahabad

Office Memorandum

No- /Admin.G-II Section/Allahabad Dated:

With reference to application dated 01.07.2013 of Dr. Ashish Kumar, Court Manager, for grant of sixty days extension for joining on the post of Court Manager at District Court, Balrampur, it is hereby informed that Hon'ble Court has been pleased to extend the time of his joining as Court Manager at the place of his posting upto 23th August, 2013.


Registrar General

Dr. Ashish Kumar

S/o Late Krishna Gopal Lal,
House No-106/84 Ka, Radha Grah Kunj,
Behind Odeon Cinema, Nazarbagh,
Barkett Road, Lucknow, U.P., 226001

No- 10192/Admin.G-II Section/Allahabad Dated: 27-07-2013

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow.
5. The Registrar, High Court, Lucknow Bench, Lucknow.
6. The Joint Registrar (Services), High Court, Allahabad.
7. The Joint Registrar (Budget), High Court, Allahabad.
8. The District Judge, Balrampur.
- ✓ 9. OSD (Computer), High Court, Allahabad with request to instruct the Section concerned to upload on the website of the Court.


Registrar General



High Court of Judicature at Allahabad

Office Memorandum

No- **/Admin.G-II Section/Allahabad** **Dated:**

Persuant to Government Order of Appointment No. 2141/VII Nyay-1-13-196/2010 dated 22.05.2013, newly recruited Court Manager were appointed/posted as Court Managers vide Court's notification mentioned below, in subordinate Courts against the post created vide Government Order No. 4799/VII-Nyay-1-10-196/2010 dated 15.02.2011. This notification was made available on the website of the Court and a copy of the same was also sent to the newly recruited Court Manager's addresses.

The following Court Managers have not joined at the place of their posting, nor given any application for extension of time for joining, in spite of the order of this Hon'ble Court that they shall take over charge at their place of postings immediately. These Court Managers are again directed to take over charge at their place of posting on or before 23-08-2013, failing which their appointment shall be treated as cancelled.

Sl No.	Candidate's name	Place of High Court's posting	Court's Notification No.
1	Sri Bharat Bhusan Verma, S/o Sri S.K. Verma, Near Sharda Clinic, Bada Pul, Gwalior Road, Post Karari, District Jhansi-284003	District Court, Banda	936/DR (S)/2013 dated 04-06-2013
2	Sri Chand Rehmani S/o Sri Mohd. Attekur Rehman, a /69, Doorsa Talla Ali Nagar Colony, Anisabad, Patna, Bihar-800002	District Court, Ballia	917/DR (S)/2013 dated 04-06-2013
3	Sri Abdur Rub S/o Sri Abdur Raoof, 477/33 Madiyaon House, Khadra Sitapur Road, Lucknow 226020	District Court, Siddharth Nagar	927/DR (S)/2013 dated 04-06-2013


Registrar General



No- 10261 /Admin.G-II Section/Allahabad

Dated: 29-7-2013

Copy forwarded for information and necessary action to:

1. The Principal Secretary, Judicial and L.R., Government of Uttar Pradesh
2. The District Court, Banda, Ballia, Siddharth Nagar.
3. The Joint Registrar (Services), High Court, Allahabad.
4. The Joint Registrar (Budget), High Court, Allahabad.
5. OSD (Computer), High Court, Allahabad to instruct the Section concerned to upload on the website of the Court.

 26/7/13

Registrar General